WTM/MB/CFD/DCR/12284A/2021-22

BEFORE THE SECURITIES AND EXCHANGE BOARD OF INDIA

CORAM: MADHABI PURI BUCH, WHOLE TIME MEMBER

CORRIGENDUM TO THE ORDER DATED JUNE 17, 2021 BEARING REFERENCE NUMBER WTM/MB/CFD/DCR/12284/2021-22 IN THE MATTER OF ATLAS JEWELLERY INDIA LIMITED

1. Securities and Exchange Board of India has passed an Order dated June 17, 2021 bearing reference number WTM/MB/CFD/DCR/12284/2021-22 in the matter of Atlas Jewellery India Limited.

2. In the said Order, paragraph no. 95.1.2., shall be read as follows:

   "For the violation of clause 35 of the Listing Agreement and regulation 72 (1)(c) of ICDR Regulations, Atlas Jewellery India Ltd., is hereby restrained from accessing the securities market and from buying, selling or otherwise dealing in securities, directly or indirectly, or being associated with the securities market in any manner, for a period of one year from the date of this order except for the purpose of complying with the minimum public shareholding norms as directed in this Order."

3. The Order dated June 17, 2021 bearing reference no. WTM/MB/CFD/DCR/12284/2021-22 shall always be read with this corrigendum.

4. A copy of this Order shall be served upon Atlas Jewellery India Ltd., recognised Stock Exchanges, Depositories and the Registrar and Share Transfer Agents to ensure compliance with the above direction.

-Sd-

DATE: June 18, 2021
PLACE: Mumbai

MADHABI PURI BUCH
WHOLE TIME MEMBER
SECURITIES AND EXCHANGE BOARD OF INDIA